(ग) यह निश्चय किया गया है कि दो स्थल अर्थात गुजरात में हजीरा तथा उड़ीसा में पारादीप में अतिरिक्त शिपयार्डों की स्थापना के लिए विस्तृत परियोजना रिपोर्ट तैयार की जाय इसके अलावा देश में शिपयार्डों की मौजूदा क्षमता का अनुकूलतम उपयोग सुनिश्चित करने की कार्यवाही की जा रही है। मौजूदा शिपयार्डों की पोत निर्माण क्षमता में वृद्धि करने के प्रस्ताव भी सरकार के विचाराधीन हैं।

Promotion of Employees of J.C.B. Press

9986. SHRI H. S. MAHALE: Will the Minister of DEFENCE be pleased to state:

(a) reasons for not holding the tests for promotion of Copy Holders to the vacant posts of Readers Grade-II in Photolitho Press and not promoting the eligible Readers Grade-II of JCB Letter Press for the vacant posts lying in the Photolitho Press of JCB,

(b) the number of Readers Grade-II and Copy Holders who have completed 3 years and 5 years of service in their respective grades and also the number of Tech. Clerk (UD) who have been promoted from the posts of Copy Holders; and

(c) when the Readers Grade-II and Copy Holders will be given promotions under the provisions of Recruitment Rules as these categories are fully entitled for their promotions in JCB Photolitho Press because according to Government of India Press Recruitment Rules, Reading staff is common to both the Presses?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Although the establishment of Photo Litho Press Section was sanctioned in 1974, the installation of machines could be completed in October 1977 because of non-availability of air-conditioning facilities. At present only one shift is functioning. The recruitment of the staff is being done for this purpose. The posts of Reader Grade II in the Photo Litho Section are to be filled by promotion from Copy Holders in the Photo Litho Section with 3 years Service as per the existing Recruitment Rules. At present no Copy Holder of the Photo Litho Section is eligible for promotion to the post of Reader Grade-II. Two posts of Reader Grade-II will, therefore, have to be filled by alternative method of direct recruitment. According to the existing Recruitment Rules, the Readers Grade-II in the Letter Press Section are not eligible for promotion to the post of Reader Grade-I in the Photo Litho Section.

(b) (i) Nil in the Photo Litho Section.

(ii) As regards Letter Press, the number of Readers Grade-II and Copy Holders is Eight and Nine, respectively. At present, there is no Technical Clerk (UD) who has been promoted from the post of Copy Holder.

(c) The Recruitment Rules of Government of India Press do not apply to JCB. Recruitment Rules for promotion in the reading branch of Photo Litho Section and Letter Press Section are different Readers Grade-II and Copy Holders are entitled to promotion in the respective Sections only.

Import Licence to N.F.I.C.

9987. SHRI BIRENDRA PRASAD: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the National Federation of Industrial Co-operatives Limited was given import licences;

(b) if so, how these import licences were to be utilised;

(c) how many such licences were to be granted and their value from 1970 till date; and

(d) whether Government are satisfied that no misutilisation has been done by the officials of N.F.I.C. Ltd. of the Import Licences mentioned above?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) NFIC is a registered exporter and receive REP import licenses against exports, as per policy, from the Chief Controller of Imports and Exports.

(b) The import licenses are mostly applied and received on behalf of the manufacturing cooperatives and are utilised in consultation with these societies.

(c) During the period 1st January 1970 to 31st January 1978 REP import licences worth Rs. 58.48 lakhs were applied for against the exports of knitwear, footwear, handicrafts etc

(d) Ministry of Commerce has laid down elaborate procedures under which any misutilisation of licences is detected and severely dealt with. No misutilisation has come to the notice of this Ministry during this period.

असिस्टेंट स्टेशन डायरेक्टरों और स्टेशन डायरेक्टरों के कृत्यों पर रिपोर्टिंग

9988. श्री महीलाल : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में क्रमश: 8 और 23 अप्रैल को आकाशवाणी के असिस्टेंट स्टेशन डायरेक्टरों, स्टेशन डायरेक्टरों और प्रोडयूसरों के कृत्यों पर रिपोर्टिंग के लिये आकाशवाणी में कितने व्यक्तियों को लगाया गया था; और

(ख) बुलेटिनों में इन दोनों कृत्यों की रिपोर्टों के प्रसारण की अवधि, अलग-अलग, कितनी थी, किन बुलटिनों में ये प्रसारित की गई थीं, और कितनी बार प्रसारित की गई थी ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : (क) प्रत्येक के लिए एक एक।

(ख) 8 अप्रैल को ए० आई० आर० प्रोग्राम स्टाफ एसोसिएशन का अखिल भारतीय सम्मेलन हुआ था। रिपोर्ट को अंग्रेजी के दोपहर 2.00 बजे और रात्रि 9.00 बजे के बुलेटिनों, हिन्दी के दोपहर 2.10 बजे और रात्रि 8.45 बजे के बुलेटिनों, दोपहर और शाम की पंजाबी, उर्दू, तमिल, तेलुगू, मलयालम, कन्नड, असमिया, उड़िया, बंगला, गुजराती, मराठी भाषाओं, सांयकालीन नेपाली, सायंकालीन सिंधी, सायंकालीन संस्कृत, सायंकालीन डोगरी और कुछ वैदेशिक बुलटिनो में प्रयुक्त किया गया था। इनकी अवधि 1 मिनट से 2½ मिनट तक भिन्न-भिन्न थी।

(2) 23 अप्रैल को ए० आई० आर० प्रोग्राम प्रोडयूसर्स एसोसिएशन का अखिल भारतीय सम्मेलन हुआ था। रिपोर्ट के अंग्रेजी के रात्रि 9.00 बजे के तथा हिन्दी के रात्रि 8.45 बजे के बुलेटिनों में प्रसारित किया गया था। अंग्रेजी बुलेटिन में इसकी एक मिनट की थी तथा हिन्दी बुलेटिन में अवधि 40 सेकेंड की थी। हिन्दी बुलटिन में उन दो संसद सदस्यों, डा० मुरली मनोहर जोशी और श्री सुरेन्द्र मोहन, के नाम भी दिये गये थे जो समारोह में बोले थे। दोनों सम्मेलनो की रिपोर्ट को आकाशवाणी द्वारा आकाशवाणी और दूरदर्शन के लिए स्वायत्तता संबंधी वर्गीज समिति की रिपोर्ट पर बहस के रूप में माना गया था न कि आकाशवाणी के विभिन्न वर्गों के कर्मचारियों की एसोसिएशन से संबंधित रिपोर्टों के रूप में।